HOUSES FOR INDUSTRIAL WORKERS IN PUNJAB

*596. SHRI UTTAM SINGH DUGGAL: Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether some additional amount has been given by Government to the Government of Punjab in 1966 for the construction of houses for industrial workers; and
- (b) if so, the total amount so far given?

THE MINISTER OF WORKS. HOUSING AND URBAN DEVELOP-MENT (SHRI MEHR CHAND KHANNA): (a) and (b) Presumably, the reference is to the allotment of L.I.C. funds to the Punjab Government in 1966-67. A sum of Rs. 60 lakhs was allocated to the united Punjab in September, 1966. After formation of two separate States of Punjab and Haryana, this amount was to be divided between them in the proportion of 60:40, i.e., Rs. 36 lakhs would have remained with the Punjab Government and Rs. 24 takhs would have been transferred to the Haryana Government. On the request of the Governor, Punjab, a further sum of Rs. 20.0 lakhs has been allocated to Haryana and the Punjab Government have been requested to Rs. 12 lakhs to Haryana transfer from their allocation of Rs. 60.0 lakhs. Thus, Punjab will get Rs. 48 lakhs and Haryana will get Rs. 32 takhs out of a total allocation of Rs. 80.0 lakhs.

COMPANIES OR CORPORATIONS UNDER THE MINISTRY OF SOCIAL WELFARE

MANGLADEVI *597. DR. (MRS.) Will the TALWAR: Minister of PLANNING AND SOCIAL WEL-FARE be pleased to state:

- (a) whether any Public Sector companies or autonomous corporations have been established under the Department of Social Welfare, if so. how many; and
- (b) which advertising agency is conducting their Publicity; and whether it is an Indian-owned Company?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SOCIAL WEL-FARE (SHRIMATI MARAGATHAM CHANDRASEKHAR): (a) There is no public sector company or autonomous Corporation under the control of the Department of Social Welfare.

(b) Does not arise.

HYDEL AND THERMAL PROJECTS IN A.P.

*598 SHRI K. P. MALLIKAR-JUNUDU: Will the Minister of IRRI-GATION AND POWER be pleased to state:

- (a) what are all the projects, both hydel and thermal, that are now under construction in Andhra Pradesh and when they are expected to be completed; and
- (b) what is the total installed capacity of all the projects by the end the Third Plan, and what is the pected installed capacity by the of the Fourth Plan?

THE MINISTER OF IT AND POWER (DR. K. and (b) A statement requisite information Table of the House

STATEMENT

(a) The following are the hydel/thermal projects now truction in Andhra Pradesh. Their probable date of commissioning is also indicated against each:

Name of Scheme

Probable date of commissioning

(i) Hydel Schemes:

- (2x60 MW)
- 1. Upper Sileru Hydro Electric Project 1st set is expected to be commissioned in August, 1967 followed by second in December, 1967.
- (4 x 1 10 MW)
- 2. Srisailam Hydro Electric Project Likely to be commissioned in V Plan.
- 3. Balimela Dam Project .
- Dam is likely to be completed by 1970-71. The scheme for setting up of power station at the foot of the Dam is likely to materialise early in V Plan.
- (4 x100 MW)
- 4. Lower Sileru Hydro Electric Project. The 1st set is likely to be commissioned by 1970-71.
- (ii) Thermal Projects:
 - Thermal 5. Ramagundam (1 x 62·5 MW)
 - Scheme Likely to be commissioned in July, 1968.
 - 6. Kothagudam Stage I (2 x 60 MW)
- Thermal Scheme— Both the sets have been commissiond. was commissioned on 4-7-66 and the other on 26-11-66.
 - Thermal Scheme-7. Kothagudam Stage II (2 x 60 MW)
- The 1st is expected to be commissioned in May, 1967 and the 2nd in September, 1967.
- 8. Kothagudam Thermal strge III (3 x 60 MW)
- Scheme- Planned to be completed during the IV Plan.
- (b) The total installed generating capacity in the State at the end of the III Plan was 307 MW. An additional generating capacity of 422.5 MW is likely to be added during IV Plan from the continuing generation schemes; a further 180 MW (3 x 60 MW) from Kothagudam Thermal Scheme Stage III, and 100 MW from Lower Sileru Hydro Electric Project will also be added during the current Plan, bringing the total installed generating capacity in the State to about 1010 MW at the end of the IV Plan.
- ing in Inderpuri (near Pusa Institute), Delhi and the adjoining colonies, who have not been extended the benefit of C.G.H. Scheme; and
- (b) if so, when it is proposed to open a C.G.H.S. dispensary in Inderpuri Colony?

THE MINISTER OF HEALTH AND

FAMILY PLANNING (DR. SUSHILA

NAYAR): (a) Yes, Sir.

'.G.H.S. DISPENSARY FOR INDERPURI, DELHI

(b) The number of Government servants residing in the Inderpuri Colony does not justify the opening of a separate C.G.H.S. Dispensary there

18 SHRI B. K. MAHANTI: Will HEALTH inister \mathbf{of} AND PLANNING be pleased to

विलिगडन अस्पताल कर्मचारी यनियन ^{*}600 श्री राजनारायण : श्री नीरेन घोष:

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म्या स्वारथ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगी कि: